

IN THE HIGH COURT OF KERALA AT ERNAKULAM

PRESENT

THE HONOURABLE MR.JUSTICE C.S.DIAS

WEDNESDAY, THE 29TH DAY OF APRIL, 2020 /9TH VAISAKHA,
1942

Bail Appl TMP.No.127 of 2020

[OR No.2/2020 of Vazhani Forest Station in Thrissur Division in Machad
Range in before the Judicial First Class Magistrate Court, Wadakkanchery]
PETITIONER/ACCUSED (A3)

Lalu Johnson, aged 38,
S/o. Johnson,
Edaparambu Puthen Veedu,
Kavadithalackal, Karakulam.P.O.,
Karakulam,
Thiruvananthapuram – 695 564.
BY ADV.R.T.PRADEEP

RESPONDENT/STATE

1. The State of Kerala,
Represented by the Public Prosecutor,
High Court of Kerala,
Ernakulam – 682 031.
2. Deputy Range Forest Officer,
Vazhani Forest Station,
Division Thrissur, Range Machad,
Thrissur District – 680 582.

BY PUBLIC PROSECUTOR SRI **BINEESH E.C.**

THIS BAIL APPLICATION HAVING COME UP FOR
ADMISSION ON 29.04.2020, THE COURT ON THE SAME DAY PASSED
THE FOLLOWING:

C.S.DIAS, J.

=====

B.A.TMP. No.127 of 2020

=====

Dated this the 29th day of April, 2020.

ORDER

This Court had already allowed the Bail Application on 28.04.2020. However, the case has been mistakenly shown in the cause list. Hence, the re-posting of this case is unnecessary.

**C.S.DIAS
JUDGE**

kkj/29.4.2020